

 सत्यमेव जयते	राजस्थान राज—पत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
	साधिकार प्रकाशित	<i>Published by Authority</i>
	वैशाख 7, सोमवार, शाके 1937—अप्रैल 27, 2015 <i>Vaisakha 7, Monday, Saka 1937—April 27, 2015</i>	

भाग 4 (क)

राजस्थान विधान मंडल के अधिनियम।

**LAW (LEGISLATIVE DRAFTING) DEPARTMENT  
(GROUP-II)  
NOTIFICATION**

**Jaipur, April 27, 2015**

**No. F. 2 (34) Vidhi/2/2015.-** The following Act of the Rajasthan State Legislature which received the assent of the Governor on the 24<sup>th</sup> day of April, 2015 is hereby published for general information:-

**THE RAJASTHAN LEGISLATIVE ASSEMBLY (OFFICERS  
AND MEMBERS EMOLUMENTS AND PENSION)  
(AMENDMENT) ACT, 2015  
(Act No. 17 of 2015)**

[Received the assent of the Governor on the 24<sup>th</sup> day of April, 2015]

*An*

*Act*

*further to amend the Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) Act, 1956.*

Be it enacted by the Rajasthan State Legislature in the Sixty-sixth Year of the Republic of India, as follows:-

**1. Short title and commencement.-** (1) This Act may be called the Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2015.

(2) It shall come into force at once.

**2. Amendment of section 4-A, Rajasthan Act No. 6 of 1957.-** In sub-section (1) of section 4-A of the Rajasthan Legislative Assembly (Officers and Members Emoluments and

